

**Setting up of scooter Plant in Public Sector with Foreign Collaboration**

\*39. SHRI B. K. DASCHOWDHURY : Will the MINISTER OF INDUSTRIAL DEVELOPMENT ( AUDYOGIK VIKAS MANTRI ) be pleased to state :

(a) whether negotiations with foreign concerns for collaborations for setting up of scooter plant in the public sector have been finalised;

(b) if so, the name of concern with which negotiations have been held; and

(c) the terms and conditions of collaboration ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT ( AUDYOGIK VIKAS MANTRI ) (SHRI MOINUL HAQUE CHOUDHURY) : (a) Not yet, Sir,

(b) Negotiations are in progress with Messrs Piaggio of Italy.

(c) The terms and conditions of collaboration are yet to be finalised.

**Demand and Licensed Capacity of Scooters**

\*46. DR. KARNI SINGH : Will the MINISTER OF INDUSTRIAL DEVELOPMENT ( AUDYOGIK VIKAS MANTARI ) be pleased state :

(a) the anticipated demand for scooters during the current year and the next two years, yearwise;

(b) whether the present licensed capacity for scooter manufacture is far short of the actual demand;

(c) if so, the normal waiting period separately for allotment of a scooter, from the general quota and Government quota; and

(d) the reasons for not licensing further capacity ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT ( AUDYOGIK VIKAS

MANTRI ) ( SHRI MOINUL HAQUE CHOUDHURY ) : (a) to (b). A statement is laid on the Table of the House.

*Statement*

(a) The working Group on Transport Industries set up by the Planning Commission had estimated the annual demand for motor cycles, scooters and mopeds (combined) at :

150,000	Nos.	1971-72
175,000	Nos.	1972-73
210,000	Nos.	1973-74

The demand for scooters alone has not been assessed separately.

(b) Yes, Sir.

(c) The waiting period in respect of allotments scooters from the Central Government quota varies according to the make of scooter, pay drawn and the nature of duties performed by the applicant. Generally, it varies from 3 months to 1-1/2 years in respect of "Lambretta" scooter and one year to about seven years in respect of "Bajaj 150" scooter on the basis of the current production of levels.

As regards the public quota, the period of waiting varies from place to place. In the case of booking made with dealers in Delhi, it is about 7 years for Lambretta scooter and about 9 years for Bajaj 150 scooter on the basis of the present levels of production.

(d) It is not correct to say that further capacity for the manufacture of scooters is not being licensed. In fact, letters of indent have already been granted to 16 parties for the establishment of new units for the manufacturers of scooters based on indigenous designs and resources for a total capacity of 3,66,000 Nos. per annum. Letters of indent are also being issued to two more parties for a total capacity of 48,000 Nos. per annum. The expansion schemes of the four existing scooter manufacturers are also under consideration. In addition, Govt. have decided, in principle, to set up